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Title: Regarding review of flying licenses got issued by submitting fake marksheets.

श्री मनीष तिवारी नः मुंडे जी, आप पहले मेरी बात सुन लीजिए। मैं लोगों की सुरक्षा से संबंधित बहुत ही महत्वपूर्ण बात सदन में कह रहा हूँ... (व्यवधान)

Madam Speaker, I seek your kind indulgence. I would like to submit that reports have appeared in the public space that pilots after submitting fake mark sheets have procured their flying licences. This has very serious implications for the safety of the passengers. Two pilots have been arrested; some other pilots are absconding. DGCA has ordered a review of 4000 licences; but that, may I submit Madam Speaker, is really missing the wood for the trees. The real problem lies with the DGCA itself. The fact of the matter is that the Directorate General of Civil Aviation is not an independent regulator. It is not mandated by an Act of this Parliament. Therefore, they are susceptible to all kinds of pulls and pressures which makes even the examining arm of the DGCA not talk to the licencing arm. Therefore, there is no verification whether a particular mark sheet is correct, whether a particular person has passed a particular test before a licence is submitted.

In addition to this, ever since we opened our skies in 1992, there has been a mushrooming of flying academies and these flying academies promise licences to aspiring pilots even if they are not able to complete the course with regard to the standards which have been laid down.

Therefore, my respectful submission to this House and, through you, Madam Speaker, to the Government is that this opportunity should be utilised by the Government to seriously review the role of the regulator, the Directorate General of Civil Aviation. It should be mandated by a proper Act of Parliament. It should be set on an independent footing so that the safety of the traveling public and the various people who have been entrusted with that responsibility can be properly regulated and policed.

I thank you, Madam Speaker, for allowing me to raise this important matter.

MADAM SPEAKER: The names of Shri Jagdambika Pal, Shri Praveen Singh Aron, Shri P.T. Thomas, and Shri M.B. Rajesh will be associated with the issue raised by Shri Manish Tewari.

...(Interruptions)

अध्यक्ष महोदया : आप लोग बैठ जाएं। इतनी जल्दी धैर्य नहीं खोते हैं।

⌚ (व्यवधान)

अध्यक्ष महोदया : सबको बोलने का मौका मिलेगा। जगदम्बिका पाल जी, अगर आप अपने को इस विषय से सम्बद्ध करना चाहते हैं, तो लिखित में दे दीजिए।

⌚ (व्यवधान)